

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 914 OF 2016

State of Uttar Pradesh ... Petitioner(s)
VERSUS
Sushil Kumar Srivastava & Anr. ... Respondent(s)
OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 28th January, 2016 when the Court was pleased to pass the following order:

**"Delay condoned.
Issue notice."**

There are two Respondents in the instant matter. Show Cause Notice was issued to both the Respondents through registered post A.D. on 10th February, 2016.

Unserved covers containing notices have been received in respect of both Respondents with postal remarks "Addressee not residing at given address, hence returned to sender".

Service of Show Cause Notice on both the Respondents is incomplete.

The matter above-mentioned is listed before the Court of Registrar with this office report.

DATED this the 8th day of August, 2016.

ASSISTANT REGISTRAR

COPY TO:

Mr. Adarsh Upadhyay, Advocate
12, Old Lawyer's Chambers, S.C.I., N.D.